

Title: Regarding attack on the Minister for State, Shri Sayeed Shahnawaj Hussain during a public meeting in Araria District of Bihar.

श्री देवेन्द्र प्रसाद यादव : अध्यक्ष महोदय, १६ नवम्बर १९९९ को बिहार प्रदेश के अन्तर्गत अररिया जिला के जोकीहाट हाई स्कूल के मैदान में साढ़े चार बजे माननीय केन्द्रीय राज्य मंत्री सैयद शाहनवाज हुसैन पर लगभग २०० असामाजिक एवं उपद्रवी तत्वों द्वारा जानलेवा हमला हुआ। इस जानलेवा हमले में माननीय मंत्री जी घायल हो गए।

... (व्यवधान)

माननीय मंत्री जी के कार्यक्रम की पूर्व सूचना बिहार सरकार एवं स्थानीय प्रशासन को दी गई थी। घायल अवस्था में जब राज्य सरकार से विमान मांगा गया तो वह उपलब्ध नहीं कराया गया। विमान उपलब्ध न होने पर सेना के विमान की मदद से केन्द्र सरकार ने उन्हें राम मनोहर लोहिया अस्पताल में भर्ती कराया। उनकी स्थिति अत्यन्त गम्भीर है। इसी तरह पलामू में १२ अल्पसंख्यकों की हत्या हुई। पलामू, चतरा, हजारीबाग में अल्पसंख्यकों और कमजोर लोगों की हत्या की गई। उन लोगों पर जानलेवा हमला हुआ।

... (व्यवधान)

MR. SPEAKER: This is a State matter. How can you raise all these matters in this House?

... (Interruptions)

श्री देवेन्द्र प्रसाद यादव : माननीय गृह मंत्री जी यहां मौजूद हैं। सैयद शाहनवाज जी को सदन में बुलाया जाए। वह इस बारे में सदन में बयान दें। वहां के लोग असुरक्षित हैं। वहां के लोगों में भय व्याप्त है। पूरे बिहार में आतंक का माहौल है और कानून तथा व्यवस्था ठप्प है। कॉन्स्टीट्यूशनल ब्रेक डाउन हो गया है।

अध्यक्ष महोदय, मैं आपके माध्यम से निवेदन करना चाहता हूँ कि विषय की गंभीरता को देखते हुये माननीय गृह मंत्री जी सदन में वक्तव्य देकर स्थिति को स्पष्ट करें नहीं तो वहां के अल्पसंख्यकों, कमजोर वर्ग के लोगों में भय और आतंक का माहौल बना रहेगा। लोग असुरक्षित हैं, इसलिये मैं आपके माध्यम से निवेदन करूंगा कि सरकार इस विषय पर रैस्पाँड करे और सूचना ग्रहण करके इस सदन को अवगत करे।

MR. SPEAKER: Is there any reply?

... (Interruptions)

MR. SPEAKER: The House stands adjourned to meet again at 2.10 p.m.

13.08 hrs

The Lok Sabha then adjourned for Lunch till ten minutes

past Fourteen of the Clock.

14.13 hrs

The Lok Sabha re-assembled after Lunch at thirteen minutes

past Fourteen of the Clock.

(Mr. Deputy-Speaker in the Chair)

MR. DEPUTY-SPEAKER: Now we will take up the discussion under Rule 193.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Mr. Deputy-Speaker, Sir, before you take up the issue of cyclone, as we agreed, would you take up the issue which Shri Sangtam is going to raise? A sensitive thing in North-East had happened. The Chief Minister has been attacked this morning.

SHRI K.A. SANGTAM (NAGALAND): The Chief Minister has been attacked this morning.

SHRI PRIYA RANJAN DASMUNSI: Shri Advani is also here. You kindly hear him because all the North-East MPs are very sensitive in this matter.

MR. DEPUTY-SPEAKER: I do not know under what rule I will have to allow him now.

SHRI RAJESH PILOT (DAUSA): The Zero Hour was abruptly finished today.

SHRI K.A. SANGTAM (NAGALAND): Mr. Deputy-Speaker, Sir, this morning the life of the Chief Minister of Nagaland was attempted.

MR. DEPUTY-SPEAKER: You can take it up tomorrow please.

SHRI PRIYA RANJAN DASMUNSI: This incident took place at 5.30 in the morning and in the Zero Hour, he gave a notice to take it up. You just imagine what message will go to the North-East. Their MPs are sitting in the House. The Chief Minister's life has been attempted.

SHRI K.A. SANGTAM: Please give me only two minutes.

SHRI PRIYA RANJAN DASMUNSI: Sir, please allow him for two minutes. Shri Advani is very sympathetic in all these matters. You

kindly allow him to speak for two minutes. (Interruptions).

SHRI K.A. SANGTAM : Sir, I know that the hon. Prime Minister and the hon. Minister of Home Affairs are very sympathetic, but I want to make it clear to the House that something has happened which must be taken note of...(Interruptions).

MR. DEPUTY-SPEAKER: Shri Sangtam, it has to be mentioned under some procedure. Now, you are making some submission. It should be mentioned in the Zero Hour. Now, Zero Hour is not there.

... (Interruptions)

SHRI PRIYA RANJAN DASMUNSI : Sir, we made the plea to the hon. Speaker. Hopefully, the Member was advised that around 2.30 p.m. he might make, but I thought that before you start the discussion, this could be disposed of in a minute. It is a very sensitive matter. (Interruptions). It is not harming anybody's interest here in the House. (Interruptions).

SHRI K.A. SANGTAM : Sir, it is for the good of the country. (Interruptions).

SHRI E. AHAMED (MANJERI): Sir, we would like to know as to who has attempted on his life. It concerns the life of the Chief Minister of a State in this country. (Interruptions).

SHRI K.A. SANGTAM : Sir, I would like to draw the attention of the hon. Minister of Home Affairs that at 5.50 this morning in the wee hours...(Interruptions).

MR. DEPUTY-SPEAKER: As a special submission I am allowing him and not under the `Zero Hour'". Please conclude within two minutes.

... (Interruptions)